## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 311 OF 2017**

Dated: 4<sup>th</sup> December, 2017

In the matter of:

NTPC Limited .... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. .... Respondent(s)

## <u>ORDER</u>

The Bench did not assemble today. List the matter on 14.2.2018.

**COURT MASTER**